No. A-45011/22/2011-Admn.I Government of India Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan, New Delhi dated 16th May, 2011

OFFICE ORDER

In continuation to this Ministry's Office Order of even number dated 15.03.2011 and 26.4.2011, the appointment of Shri N.K. Vig, a retired officer of the Central Secretariat Service as a full time Consultant in the Ministry of Corporate Affairs is extended for further period of two months w.e.f. 10.4.2011 and upto 09.6.2011 on a consolidated fee of Rs.26,774/- per month. The appointment will be governed by the terms and conditions issued above referred order dated 26.04.2011.

2. The expenditure involved in this sanction will be met from Demand No.18, 3451-Secretariat Economic Services (Major Head), 00.090 – Secretariat (Minor Head), 05- Ministry of Corporate Affairs, 05.03 – Establishment, 05.03.28 – Professional Services for the financial year 2011-12.

(J.S. Gupta)
Under Secretary to the Govt. of India

- Pay & Accounts Officer, Ministry of Corporate Affairs, Paryavaran Bhawan, CGO Complex, Lodhi Road, New Delhi.
- 2. Cash Section (2 copies).
- 3. Shri N.K. Vig, Consultant, New Delhi.
- 4. AS&FA, Ministry of Corporate Affairs.
- 5. PS to Corporate Affairs Minister/PS to MOS, Corporate Affairs.
- 6. Secretary/AS/JS(A)/JS(R)/JS(S).
- e-Governance Cell for uploading in MCA Website under Employee's Corner-New appointments/recruitment.
- 8. Guard File.